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(b) the total profit loss made by each one; as yet and also the annual production of various items in each case; and

(c) what are the plans to start more such units alongwith their possible locations?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c) The information is being collected from the State Governments. The same will be placed on the Table of the House as soon as received.

Unemployment in Rural Areas

3220. SHRI SUBAS MOHANTY; Will tht Minister of AGRICULTURE be pleased to state;

(a) the estimated number of unemployed persons in rural areas of the country particularly in Orissa;

(b) the number of persons working full time and part time in a year in rural areas; and

(c) whether Government have any crash programme under consideration for providing them with employment?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGR' CULTURE (SHRI JANARDHAN PO-OJARI): (a) and (b) Estimated number of persons (of age 5 plus) employed unemployed in rural areas is available in National Sample Survey Report No. 341 on the third quinquennial survey Employment and Unemployment', 38th round (January-December, 1983). As per this report, the estimated number (of age 5 plus) employed unemployed at current weekly status as on 1-7-83 for the rural areas in the country and in Orissa are as under;

(in lakhs)

	Employed		Unemployed	
-	Male	Female	Male	Female
All India Orissa	. 1427. 28	603. 97 65.	55. 13	26. 90
	68 23.	41	2.45	1.47

The data of persons working full time and part time is not available.

(c) Government is implementing regular plan schemes like National Rural Employ ment Programme (NREP), Rural Landless Employment Guarantee Programme (RLEGP) and Integrated Rural Development Programme (IRDP) for attacking frontally the unemployment in rural areas.

Crimes against SC/ST in Rajasthan 3221. SHRI SANTOSH BAGRODIA: Will the Minister of WELFARE be plea- j sed to state; (a) the total incidents of crimes committed against Scheduled Castes and Scheduled Tribes during the last three years in the State of Rajasthan; district-wise; and

(b) the steps taken by Government to check such crimes?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) The total incidents of crimes committed against Scheduled Castes and Scheduled Tribes in Raj109 Written Answers

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asthan during the last three years are given below:

Year	Crime against		
	Scheduled Castes	Scheduled Tribes	
1985	1437	379	
1986 .	1481	420	
1987	1266*	405	
	*(Upto Oct. 1987)		

♦(District-wise statistics are not readily available)

(b) Comprehensive guidelines have been issued from time to time to all the State Governments/UnionTerritory dministrations including Rajasthan suggesting precautionary, preventive, punitive and rehabilitative measures to check crimes on Scheduled Castes and Scheduled Tribes.

IRDP Funds to Rajasthan

11222. SHRI SANTOSH BAGRODIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the funds allocated to Rajasthan under the Integrated Rural De-

velopment Programme during the last three years; year-wise; and

(b) the amount of IRDP loan given to the people in Rajasthan for cattle development during the period?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) and (b) The fund allocated under IRDP to Rajasthan and amount of IRDP loan (subsidy and credit) given for cattle development during the last three years is as under:

(Rs. in lakhs)

1984.85 1985-86 1986-87

Amount allocated during the last three years under IRDP Loans (subsidy & Credit) given for cattle development (Cows & Bullocks only).....

TV Transmitters in Rejasthan

3223. SHRI SANTOSH BAGRODIA:

Will the Minister of INFORMATION AND

BROADCASTING be pleased to refer to

Unstarred Question 1816 given in the Rajya

(a) the total population covered by the

Television transmitters set up in Rajasthan;

Sabha on the 11th March, 1988 and state:

and

1888. 00 1587. 63 2523. 54

551 45 260 46 252 93 (b) whether Government propose *to* instal some more transmitters in Rajasthan and in other parts of the country during the

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND THE MINIS TER OF INFORMATION AND BROADCASTING (SHRI H. Κ. L.. BHAGAT): (a) The ΤV transmitters functioning at present in Rajasthan

remaining period of Seventh-Five Year Plan?